

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00592/2018

Jabalpur, this Monday, the 13th day of January, 2020

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Ku. Arti Devi Banshkar Daughter of Bhagchand R/o Village
Baniyani Post Sarkanpur, Tehsil Baldeogarh, District Tikamgarh
(M.P.) PIN Code 472111 **-Applicant**
(By Advocate –None)

V e r s u s

1. Deleted.
2. State of Madhya Pradesh
Through The Principal Secretary
Land Acquisition Department Bhopal (M.P.) PIN Code 462016
3. Divisional Railway Manager (Personnel)
Bhopal (M.P.) PIN Code 462016
4. General Manager West Central Railway
Personnel Department
Jabalpur
District Jabalpur (M.P.) PIN Code 482001
5. Deputy Chief Personnel Officer (Recruitment)
West Central Railway Jabalpur (M.P.) PIN code 482001
6. Sub Divisional Officer & Land Acquisition Officer
Tehsil Baldeogarh District Tikamgarh (M.P.) PIN Code
7. Collector Tikamgarh District Tikamgarh (M.P.) PIN code
8. Deleted **- Respondents**

(By Advocate –**Shri Arun Soni for Official respondents Nos.2 to 5 & Shri Aditya Narayan Shukla proxy counsel for Shri Akash Choudhary for respondents Nos.6 and 7)**

O R D E R (Oral)

By Navin Tandon, AM:-

None for the applicant.

2. On perusal of order sheets, it is seen that notices were issued on 14.09.2018 and respondents Nos.1, 3, 4, 5 & 8 have filed their reply on 22.11.2018.

3. It is observed that neither the applicant nor his counsel has put appearance on the last three occasions i.e. on 24.07.2019, 09.10.2019 and today when the matter was called no one appeared on behalf of the applicant. Thus, it appears that the applicant is not interested in prosecuting the matter any more.

4. In these circumstances, we are left with no option but to dismiss this Original Application for want of prosecution. Accordingly, O.A. is dismissed.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

kc